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FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SUNPOWER SOLAR TECHNICK PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Sunpower Solar Technick Private Limited
2.	Date of incorporation of corporate debtor	15/12/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40106TG2005PTC048469
5.	Address of the registered office and principal office (if any) of corporate debtor	D-97A, 2 nd Floor, Road No. 18 IDA Phase 1, Jeedimetla Hyderabad 500 055
6.	Date of closure of Insolvency Resolution Process	26.2.2021 [Actual date 11.5.2020, being 180 days from the commencement of CIRP, which was extended by the Hon'ble NLCT]
7.	Liquidation commencement date of corporate debtor	Order dated 16/04/2021 & Order Copy posted on website on 22/05/2021.
8.	Name and registration number of the insolvency professional acting as liquidator	P. Sriram, IBBI/IPA-002/IPN00292/2017-18/ 10895
9.	Address and e-mail of the liquidator, as registered with the Board	No:10/17, Anandam Colony, South Canal Bank Road, Mandaveli, Chennai-600028 srirampcs@gmail.com
10.	Address and e-mail to be used for all correspondence with the liquidator	Same as Column 9
11.	Last date for submission of claims	21/06/2021

Notice is hereby given that the National Company Law Tribunal [NCLT] Hyderabad Bench has ordered the commencement of liquidation of the corporate debtor vide order dated 16th April, 2021 and order copy was posted on the website on 22nd May, 2021. The stakeholders of corporate debtor are hereby called upon to submit their claims with proof on or before on 21st June, 2021, to the liquidator at the address mentioned against item No.9. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.



Date 23.5.2021
Place: Chennai

Signature of Liquidator:
Name of Liquidator: P. Sriram